

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI**

PRINCIPAL BENCH COURT NO. IV

Excise Appeal No. 53675 / 2014

(Arising out of Order-in-Original No. JAI-EXCUS-001-Com-145-13-14 dated 04.04.2014 passed by the Commissioner of Central Excise, Jaipur)

Shri Narender Kumar Gautam

Appellant

Director
Regd Office at 1st Floor, Plot No. 8,
Laxmi Garden, Main Najafgarh Road,
Kirti Nagar, Opp. Metro Pillar No. 336
New Delhi.

VERSUS

Commissioner of Central Excise

Respondent

NCR Building, Statue Circle,
C-Scheme, Jaipur

APPEARANCE:

Shri A K Prasad, Ms Priyanka Goel, Advocate for the Appellant
Shri R K Mishra, Authorized Representative for the Respondent

CORAM :

HON'BLE MR. C L MAHAR, MEMBER (TECHNICAL)

HON'BLE MS. RACHNA GUPTA, MEMBER(JUDICIAL)

FINAL ORDER NO. 50802 /2019

DATE OF HEARING : 08 /01/2019
DATE OF DECISION : 25/06/2019

PER C L MAHAR :

The appeal is dismissed. For order, see order of date in Excise Appeal No. 53674 of 2014.

(order pronounced in the Court on 25/06/2019)

**(Rachna Gupta)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**